

(d) the outcome thereof; and

(e) when and how these mines are expected to be taken by the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The letter referred to in part (a) of the question has not been received in the Department of Coal.

(b) to (e). Does not arise.

Wiring of Electric Poles by DESU in Sagarpur

6637. SHRI KESHORAO PARDHI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that in some areas in the middle of Sagarpur, an unapproved colony in Palam zone in outer Delhi, the work of wiring the electric poles has not been taken up by DESU;

(b) whether it is also a fact that a piece of land as required by the DESU has been provided by the residents of the said area for installation of transformer by the DESU; and

(c) if so, the reasons for which the said wiring work has not been started so far and the time by which it is likely to be taken up and completed?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Out of 4 Kiosk sub-stations to be installed in Sagarpur colony, two in the East and two in the West of the Colony, 3 sub-stations have already been commissioned and the connected areas electrified. In the case of the 4th sub-station, there was some problem about the availability of land for the same. This has now been settled and the work of construction of kiosk sub-station is likely to be completed within a period of 2 months and the electri-

fication of the connected areas would be completed in three months after completion of the sub-station.

Power connection for Tube-Wells

6638. SHRI K. PRADHANI: Will the Minister of ENERGY be pleased to state:

(a) whether some cases have come to the notice of Government that after getting sanction for tube-well sunk for agricultural purposes, at times the applicants desirous of getting timely tube-well connections are asked to bring electric poles from the various stores of the undertaking, at their own cost for installation; and

(b) if so, the details regarding the rules in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). No, Sir. Even where due to non-availability of transport, the consumers volunteer to bring the poles to the work site to expedite the tube-well connections, it is understood that such transportation charges are not included while working out the cost to be recovered from the applicants.

In some of the tube-well connections executed by the Rural Electric co-operative Societies, however, the members/prospective members have been putting in voluntary labour (Shramdaan) and sometimes poles are carried to the work site by them of their own accord.

Production and distribution of Soda Ash

6639. SHRI BHIKU RAM JAIN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total production of soda ash in the country during the last three years i.e. 1978-79, 1979-80 and 1980-81 and upto 31st January, 1981;